

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**

IB-60/PB/2018

IA/2562/2019, CA/2862/2019, IA/1837/2023, IA/1839/2023,  
IA/4757/2023, CA/778/2018, CA/918/2018, CA/1202/2019

**IN THE MATTER OF:**

Oriental Bank of Commerce

**.....Applicant**

**Vs.**

Bindals Spounge Industries Limited

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 16.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **10.06.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**